# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

### PRINCIPAL BENCH

# <u>2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI</u> <u>DAILY CAUSE LIST DATED 12.01.2022 (WEDNESDAY)</u>

## **COURT -III (VIRTUAL MODE)**

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

#### For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 47 of 2020	Zeus Engitech Pvt. Ltd. Vs. Aswad Engineering Pvt. Ltd.	Charu Sachdev	Mohit Kumar Bafna Abhishek Baid
2.	Comp. App. (AT) (Ins) No. 273-274 of 2021	Parag Seth, Liquidator of Sai Infosystem (India) Ltd. Vs. Enforcement Directorate, Ahmedabad Through Bharat Andhale, Deputy Director.  With	Honey Satpal	Zoheb Hossain Agni Sen-R1
3.	Comp. App. (AT) (Ins) No. 265 of 2021	Sunil Kumar Agarwal Liquidator of Atrium Infocomm Pvt. Ltd. Vs. Enforcement Directorate Ahmedabad through Deputy Director and Ors.	Honey Satpal	Zoheb Hossain Agni Sen-R1
4.	Comp. App. (AT) (Ins) No. 344 of 2021 & I.A. No. 1767 of 2021	Dhiraj Narsinghbhai Patel Vs. Lancer Laser Tech Ltd. & Anr.	Malak Bhatt	Honey Satpal Nipun Singhvi Samriddh Bindal-R1 Saurabh Sharma-R2
5.	Comp. App. (AT) No. 160 of 2021	Shamshun Tea and Industries (P) Ltd. & Anr. Vs. Shehla Rahman & Ors.	Shiv S. Banerjee	
6.	Comp. App. (AT) No. 166 of 2021	Narasingha Pujapanda Vs. Anup Kumar Lakhotia & Anr.	Kumar Anurag Singh	Anup Kumar Lakhotia Manju Bhuteri Kunal Godhwani-R1

#### For Admission (Fresh Cases)

7.	Comp. App. (AT)	The Registrar of Companies	Mangesh Jadhav	Hemant Sethi
	No. 161 of 2021	Vs.		Hrishikesh Wagh
	(With Defects)	Protrans Supply Chain Management Pvt. Ltd.		Gaurav H. Seth-R1 to R3

8.	Comp. App. (AT) No. 03 of 2022	Krishana Kumar Aggarwal Vs. The Registrar of Companies	Reema Jain	
9.	Comp. App. (AT) No. 04 of 2022	Morepen Laboratories Ltd. & Ors. Vs. Union of India	Malvika Singh	
10.	Comp. App. (AT) No. 05 of 2022	Morepen Laboratories Ltd. Vs. Union of India	Malvika Singh	

## For Admission (After Notice)

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11.	Comp. App. (AT) (Ins) No. 168 of 2020	Lyka Labs Ltd. Vs. Modi Lifecare Industries Ltd.	Kartik Nagarkatti	Shashank Tandon Apoorv Agarwal
12.	Comp. App. (AT) (Ins) No. 599 of 2021	R. S. Wire Industries, Through Its Proprietor Rakhi Merani Vs. Trans-Fabpower India Pvt. Ltd. & Ors.  With	Kunal Kanungo	Shreyas Awasthi Shivanker Beher
13.	Comp. App. (AT) (Ins) No. 602 of 2021	K Copper Products Vs. Trans-Fab Power India Pvt. Ltd. & Ors.  With	Pratiksha Sharma`	Saahil Menon-R1 Rajabhau B Shinde Pramod Nansaheb Patil
14.	Comp. App. (AT) (Ins) No. 603 of 2021	Kiran Insulated Wire Industries Vs. Trans-Fab Power India Pvt. Ltd. & Ors.	Pratiksha Sharma	Saahil Menon-R1 Rajabhau B Shinde Pramod Nansaheb Patil
15.	Comp. App. (AT) (Ins) No. 685 of 2021	Anil Bhargava Vs. Axis Bank Ltd. & Anr.	Diwakar Maheshwari	Kartik Nagarkati Suchitra Valjee Sharanya Shivaraman Ankit Lohia-R1
16.	Comp. App. (AT) (Ins) No. 793 of 2021	Ateev Vrajlal Gala Vs. Bhanu Navin Nisar & anr.	Vaibhav Mahajan	Bhanu Navin Nisar Prachi Wazalwar-R1
17.	Comp. App. (AT) (Ins) No. 888 of 2021 & I.A No. 2382 of 2021	Magnate Industries LLP Vs. Safal Developers Pvt. Ltd.	Ryan Dsouza	Juris Consillis
18.	Comp. App. (AT) No. 51 of 2020	Manoj Kumar Jha Vs. Surjeet Singh & Ors.	Amith Krishnan H.	Bhabna Das Krishna Dev-R4
19.	Comp. App. (AT) No. 61 of 2020	Singhal Finstock (P) Ltd. Vs. ITC Ltd.	Hariom Maheshwari	Kanika Singhal

20.	Comp. App. (AT) No. 138 of 2021	Sanofi Healthcare India Pvt. Ltd. Vs. Union of India, Ministry of Corporate Affairs	Arunabh Chowdhury	
21.	Comp. App. (AT) No. 141 of 2021	M Kumar Syntex Pvt. Ltd. Vs. Registrar of Companies, NCT of Delhi & Haryana & Anr.	Abhishek Aggarwal	

For Hearing

22.	Comp. App (AT)	Markand Adhikari	Vidya Prabhakaran	O.P. Gaggar-R1
	(Ins) No. 80 of	Vs.	Khurana	Vijendra Kumar
	2020	Central Bank of India		Jain
				Udita Singh-R2
23.	Comp. App. (AT)	Shetal Devang Gor & Ors.	Aastha Mehta	Bhavesh Chokshi
	No. 04 of 2021	Vs.		Karan Valecha-R1-
		Gujarat Cine Enterprises Pvt. Ltd. &		R8
		Ors.		

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By order of Hon'ble Chairperson

Notice Board -sd/ Website: <a href="https://www.nclat.nic.in">www.nclat.nic.in</a>

Registrar